2

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 55/7/NCLT/AHM/2017 Gujarat High Court

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2017

Name of the Company:

Religare Finvest Pvt. Ltd.

V/s.

V S Texmiles Pvt. Ltd.

Section of the Companies Act:

Section 7 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

Dhuville Patel Advoice Applicant Applicant

1. MANDGEP SINGN SAZUSA DUXATE APPLICANT

MANDGEP SINGN SAZUSA DUXATE APPLICANT

FOR: KALPESH PATEL

Advoceme

Respondent

Delice Ranch

2. Asker. Pamaher For A. R. Chupty & Asso

<u>ORDER</u>

Learned Advocate Mr. Dhruvik Patel with Learned Advocate Mr. Mandeep Singh Saluja i/b Learned Advocate Mr. Kalpesh Patel present for Financial Creditor/Applicant. Learned Advocate Ms. Asha Panchal i/b A R Gupta & Associates present for Respondent.

Learned Counsel appearing for Respondent requested time for proposed settlement.

List the matter on 31.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 28th day of July, 2017.